

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

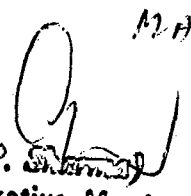
OA./TA/MP. No.....199

(1)

Union of India

Versus

Rajal Singh

Date of Order	Orders
24.4.96	MA 185/96 (OA 429/94) <i>Sh. V.S. Gurjar, Counsel for Union of India and others. None for present for Sh. Rajal Singh.</i> <i>Held. The learned counsel for Union of India and others prays for stay till 15.5.96 for implementation of the directions given in OA 429/94. The prayer is accepted.</i> <i>MA stands disposed of.</i>  O. P. Sharma Administrative Member  GOPAL KRISHNA VICE CHAIRMAN

*for
for Sh. V.S. Gurjar
on 18.5.96*